

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1625
TO BE ANSWERED ON 6TH AUGUST, 2024

CORRUPTION IN PDS

1625 SHRI SANT BALBIR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details regarding widespread reports of corruption and embezzlement in the Public Distribution System (PDS);
- (b) the action that can be taken against the authorities if the subsidized goods are sold in the open market and the details of the action taken during the last five years including the instructions to the States; and
- (c) the step Government is taking about the fact that the public distribution system covers only a few grains such as wheat and rice, which do not meet the need for complete nutrition?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (b): The Targeted Public Distribution System (TPDS) governed under National Food Security Act, 2013 (NFSA) is operated under the joint responsibility of the Central and the State/ Union Territory (UT) Governments. The operational responsibilities for allocation of foodgrains within the States/ UTs, identification of eligible beneficiaries families, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under TPDS and supervision over and monitoring of functioning of Fair Price Shops (FPSs) etc. rest with the concerned State/ UT Governments.

No specific report of widespread corruption and embezzlement in the Public Distribution System (PDS) is received and identified on its basis. However, as and when complaints/ grievances including corruption/ embezzlement are received from any source, they are sent to concerned State/UT Governments for inquiry and appropriate action.

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An offence committed in violation of the provisions of TPDS (Control) Order, 2015 is liable for penal action under the Essential Commodities Act, 1955. Thus, the Order empowers State/UT Governments to take punitive action in case of contravention of relevant provisions of these Orders. A Statement showing results of action taken by the State/UT Government under relevant clause of the TPDS (Control) Order, 2015, upto 30.06.2024 is **at Annexure-I.**

(c): Under NFSA, the term “foodgrains” is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time.

“Department of Food and Public Distribution (DFPD) is allocating Coarse grains (Millets) named as Nutri-Cereals under the PDS to States/UTs as per request made by them. Nutri-Cereals are allocated in terms of NFSA. The allocation of approved quantity of Nutri-Cereals for distribution under PDS is made by DFPD in lieu of equal quantity of wheat/rice while ensuring that the overall quantity of rice, wheat and Nutri-Cereals has to be within the upper ceiling fixed in respect of each State/UT under NFSA. The allocation of coarse grains (millets) under TPDS in last three years and current year is **at Annexure-II.**”

ANNEXUE REFERRED TO IN REPLY TO PART (a) TO (b) OF THE UNSTARRED QUESTION NO.1625 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

Statement showing results of action taken by the State/ UT Governments under relevant clauses of the PDS/TPDS (Control) Orders from January, 2015 to June, 2024.

राज्य/ संघ क्षेत्रों द्वारा जनवरी, 2015 से जून, 2024 तक सार्वजनिक वितरण प्रणाली (नियंत्रण) आदेश के सम्बंधित खंडों के अंतर्गत की गई कार्रवाई के परिणामों को दर्शाने वाला विवरण

(Compilation of information received from States/UTs by 30/06/2024)

(दिनांक 30/06/2024 तक राज्य/संघ राज्य क्षेत्र से प्राप्त सूचना का संकलन)

Sl. No. क्र. सं	Name of the State/UT राज्य/ संघ राज्य क्षेत्र का नाम	Year वर्ष	Number of Inspections निरीक्षणों की संख्या	Number of raids conducted मारे गए छापों की संख्या	Number of persons arrested/ prosecuted convicted गिरफ्तार/ मुकद्दा चलाए गए/ दोषसिद्ध व्यक्तियों की संख्या	Number of FPS Licenses suspended/ Cancelled/ Show cause notices issued/ FIR Lodged निलंबित/ रद्द उचित दर दुकान लाईसेंस/ जारी किए गए कारण बताओ नोटिस/ दर्ज प्राथमिकियों की संख्या
1	Andhra Pradesh आंध्र प्रदेश	2015	11803	2072	53	2534
		2016	2889	832	*	*
		2017	25519	9774	8	811
		2018	27189	10831	13	576
		2019	2616	1160	51	849
		2020	4378	1653	66	438
2	Arunachal Pradesh अरुणाचल प्रदेश	2015	*	*	*	*
		2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
3	Assam असम	2015	1352	849	*	124
		2016	772	272	*	36
		2017	902	441	4	76
		2018	*	*	*	*
		2019	3497	1197	*	82
		2020	*	*	*	*
		2022	1917	130	*	17
		2023	*	*	*	*
		2024	5094	1266	0	519
4	Bihar बिहार	2015	*	*	*	*
		2016	*	*	*	*
		2017	*	*	*	*

		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
5	Chhattisgarh छत्तीसगढ़	2015	4811	561	*	149
		2016	6050	647	2	122
		2017	5702	443	31	225
		2018	6658	1161	4	60
		2019	6144	934	*	50
		2020	2453	390	7	12
		2021	6301	558	0	76
		2022	8176	1390	0	56
6	Delhi दिल्ली	2015	1381	149	8	755
		2016	2026	14	7	741
		2017	390	60	*	24
		2018	6534	66	1	522
		2019	9013	93	0	220
		2020	9425	109	1	276
		2021	9854	111	0	337
		2022	6872	56	0	156
7	Goa गोआ	2015	145	3	*	25
		2016	985	15	*	83
		2017	1088	18	*	182
		2018	385	35	*	21
		2019	341	*	*	5
		2020	1190	*	*	208
		2021	1459	1	*	5
		2022	1495	22	*	*
		2023	390	85	*	6
8	Gujarat गुजरात	2015	6958	*	11	284
		2016	5959	*	3	370
		2017	5704	*	1	197
		2018	7802	*	33	221
		2019	5563	*	2	280
		2020	4374	*	*	97
		2021	3283	*	*	69
		2022	9557	*	*	103
9	Haryana हरियाणा	2015	*	*	*	*
		2016	1481	105	4	919
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
10	Himachal हिमाचल प्रदेश	2015	3138	*	*	325
		2016	4322	*	*	1026
		2017	10983	*	*	523
		2018	16975	*	*	1017
		2019	15301	*	*	699
		2020	9767	-	-	1005
11	Jammu & Kashmir	2015	*	*	*	*
		2016	*	*	*	*

	जम्मू एंड कश्मीर	2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
12	Jharkhand झारखंड	2015	417	4	9	66
		2016	438	18	32	107
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
13	Karnataka कर्नाटक	2015	61078	614	145	520
		2016	29620	372	33	202
		2017	11516	207	8	296
		2018	11622	198	4	149
		2019	14410	322	62	181
		2020	*	*	*	*
14	Kerala केरल	2015	78505	18269	33	108
		2016	93502	24646	8	136
		2017	55781	4579	5	215
		2018	34538	2088	1	3139
		2019	*	*	*	*
		2020	*	*	*	*
15	Madhya Pradesh मध्य प्रदेश	2015	32108	1008	162	657
		2016	32978	1156	166	699
		2017	36776	1195	260	713
		2018	37442	1207	177	847
		2019	38296	1408	200	1223
		2020	32822	1328	216	1255
16	Maharashtra महाराष्ट्र	2015	86979	*	200	792
		2016	97067	*	177	818
		2017	43394	*	80	257
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
		2021	26274	51335	13	395
		2022	42932	6548	37	293
2023	42968	5758	9	272		
17	Manipur मणिपुर	2015	54	20	*	*
		2016	6	3	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
18	Meghalaya मेघालय	2015	546	13	*	*
		2016 (April to August 2016)	222	1	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*

		2020	*	*	*	*
		2021	2573	12	*	*
		2022	525	6	*	*
19	Mizoram मिजोरम	2015	166	103	2	*
		2016	124	68	*	*
		2017	108	49	*	*
		2018	91	43	*	*
		2019	100	216	*	*
		2020	90	19	*	*
		2021	267	10	*	*
		2022	258	13	*	*
		2023	79	3	*	*
20	Nagaland नागालैंड	2015	221	*	*	*
		2016	76	12	3	2
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
21	Odisha उड़ीसा	2015	9200	10325	*	553
		2016	8350	8634	*	152
		2017	12899	3402	1	215
		2018	22481	178	*	206
		2019	20343	197	*	242
		2020	*	20540	6	116
		2021	22557	250	*	130
		2022	27054	4891	9	686
		2023	21520	2480	*	420
22	Punjab पंजाब	2015	57422	1453	2	1451
		2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
23	Rajasthan राजस्थान	2015	16895	1895	763	5272
		2016	24293	2183	668	7733
		2017	16299	1636	320	8601
		2018	15112	910	354	2484
		2019	19462	1542	309	4381
		2020	22537	876	791	3029
		2021	*	*	*	*
		2022	143750	15245	5778	36087
24	Sikkim सिक्किम	2015	260	28	*	*
		2016	475	65	*	*
		2017	616	24	*	*
		2018	1339	28	*	*
		2019	2688	44	*	*
		2020	1987	30	*	*
		2021	2038	18	*	*
		2022	839	15	*	*
		2023	36	15	*	*

25	Tamil Nadu तमिलनाडु	2015	180520	7700	25	*
		2016	194599	21337	10251	*
		2017	119481	14709	6787	*
		2018	44702	4732	1717	*
		2019	84432	10379	4373	*
		2020	54247	4930	1322	*
		2021	45280	4954	2480	*
		2022	236512	17430	12041	*
		2023	158550	12581	8970	*
26	Telangana तेलंगाना	2015	10785	2150	132	693
		2016	11206	2721	259	670
		2017	12425	3231	187	286
		2018	12395	2665	219	200
		2019	13444	2487	216	339
		2020	15056	8352	1429	1118
		2021	18278	6471	2042	1327
		2022	10559	2246	815	557
		2023	5626	1179	2	67
27	Tripura त्रिपुरा	2015	11249	363	2	340
		2016	11436	503	0	385
		2017	10795	377	0	243
		2018	8665	446	0	290
		2019	12984	465	0	406
		2020	11097	1123	8	581
		2021	1480	77	2	87
28	Uttarakhand उत्तराखंड	2015	*	*	*	*
		2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
29	Uttar Pradesh उत्तर प्रदेश	2015	45376	*	1009	6665
		2016	62322	6961	887	6545
		2017	29804	3141	557	2461
		2018 (April 18 – March, 19)	138302	*	3385	9419
		2019-20	150970	2343	1086	6404
		2020-21	153393	14329	1199	6506
		2021-22	116734	11207	573	5026
		2022-23	108662	10312	716	4245
		2023	28237	2684	122	820
30	West Bengal प. बंगाल	2015	7680	52	*	462
		2016	19619	233	*	41
		2017	36146	655	17	1841
		2018	43127	2057	19	2829
		2019	35378	581	15	2648
		2020	42840	222	57	3263
		2021	28994	156	42	4810
		2022-23	29995	98	59	3507

		2023	18422	2393	42	806
31	A&N Islands अंडमान और निकोबार द्वीप समूह	2015	369	*	*	15
		2016	*	*	*	*
		2017	144	*	*	1
		2018	*	*	*	*
		2019	*	*	*	*
		2020	266	*	*	1
32	Chandigarh चंडीगढ़	2015	410	*	*	1
		2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
		2021	*	*	*	*
		2022	*	*	*	*
		2023	*	*	*	*
33	D&N Haveli डी एंड हवेली	2015	10	1	*	*
		2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
		2021	63	*	*	*
		2022	63	*	*	*
34	Daman & Diu दमन और दीव	2015	*	*	*	*
		2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
		2021	51	1	*	1
		2022	51	*	*	
35	Lakshadweep	2015	*	*	*	*

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	लक्षद्वीप	2016	*	*	*	*
		2017	*	*	*	*
		2018	*	*	*	*
		2019	*	*	*	*
		2020	*	*	*	*
36	Puducherry पुडुचेरी	2015	2825	913	*	7
		2016	2861	1204	*	2
		2017	3166	376	*	*
		2018	4856	706	*	*
		2019	807	205	*	*
		2020	*	*	*	*
Total जोड़		2015	632663	48545	2556	21798
		2016	613678	90002	12500	20789
		2017	439638	44317	8266	17091
		2018	440215	27351	5927	21980
		2019	463876	37058	7043	22858
		2020	365922	53901	5102	17904
		2021	285486	75161	5152	12263
		2022	629208	58402	19455	45707
		2023	275828	27148	9145	2391
		2024	5094	1266	0	519
Grand Total (सकाल जोड़)= 2015+2016+2017+2018+2019+ 2020+2021+2022+2023+2024			4151608	463151	75146	183300

* Information not provided सूचना उपलब्ध नहीं कराई गई।

ANNEXUE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.1625 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

Coarsegrain Allocation

In thousand tons

Year	State	Type of grain	Quantity	Total
2021-22	Karnataka	Ragi	556.101	558.864
	Uttar Pradesh	Maize	2.763	
2022-23	Karnataka	Ragi/Jowar	470.292	583.834
	Haryana	Bajra/Maize	67.500	
	Madhya Pradesh	Jowar	0.237	
	U.P.	Bajra	43.443	
	Kerala	Ragi	0.991	
	Tamil-Nadu	Ragi	1.371	
2023-24	Andhra Pradesh	Ragi	27.516	1232.619
	Gujarat	jowar,bajra,ragi, maize	128.138	
	Haryana	Bajra	136.000	
	Karnataka	Ragi	700.000	
	Kerala	Ragi	0.517	
	Tamil-Nadu	Ragi	5.181	
	Uttar Pradesh	Bajra	235.267	
2024-25*	Haryana	Bajra	14.000	157.653
	Tamil-Nadu	Ragi	6.090	
	Uttar Pradesh	Bajra	137.563	

*Figures are Provisional
